

**HIGH COURT OF SIKKIM
GANGTOK**

No. 256/HCS

Dated...12.08.2019

OFFICE ORDER

In supersession to Notification No. 108/HCS dated 30.05.2013, Hon'ble the Chief Justice has been pleased to appoint Deputy Registrar (Establishment), High Court of Sikkim as State Public Information Officer (SPIO) under Section 5(1) of the Right to Information Act, 2005.

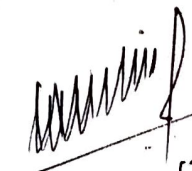
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REGISTRAR GENERAL

Memo No. V(162)Confdl./HCS/...6215-25
Dated...12.08.2019

Copy to:-

1. Mr. Narayan Pd. Dhungel, Deputy Registrar (Establishment), High Court of Sikkim, Gangtok.
2. Mr. K.W. Bhutia, Registrar, High Court of Sikkim, Gangtok.
3. The Gazette Section, Home Department, Government of Sikkim for publication in the Government Gazette.
4. All the Section Incharge, High Court of Sikkim, Gangtok.
5. Computer Section, High Court of Sikkim, Gangtok.
6. Notice Board.
7. Guard file and
8. File.


12.08.19
REGISTRAR